

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 223 OF 2016 & IA NO. 482 OF 2016
APPEAL NO. 260 OF 2015 & IA NO. 417 OF 2015
AND
APPEAL NO. 261 OF 2015 & IA NO. 418 OF 2015**

Dated: 8th August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

**M/s National Aluminium Company Ltd. ...Appellant(s)
Vs.
Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashok K. Gupta, Sr. Adv.
Mr. Abhishek Gupta
Mr. Mukul Gupta

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R-1

Ms. Mandakin Ghosh
Ms. Ritika Singhal
(in A.No. 260 of 2015)

ORDER

We have heard Mr. Ashok Kr. Gupta, learned senior counsel appearing for the appellant in all these appeals and Ms. Ritika Singhal, learned counsel appearing for Respondent No.3 in Appeal No. 260 of 2015.

List these matters for further hearing on **18.09.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**